

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.18**  
**C.P No.99/BB/2023**

**IN THE MATTER OF:**

M/s. Nexusmall Whitefield Private Limited ... Petitioner

**Order under Section 66 of Companies Act 2013**

**Order delivered on 16.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri R Inbaraju

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. **Order Reserved.**

**Sd/-**

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)**  
**MEMBER (JUDICIAL)**

*Gayathri*